COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NOS. 582 & 581 OF 2017 IN DFR No. 1975 of 2017

Dated: 26th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Schlumberger Asia Service Pvt. Ltd.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Subir Kumar

Counsel for the Respondent(s) : Ms. Sakie Jakharia for

Mr. Buddy A. Ranganadhan for R.1

ORDER

I.A. Nos. 582 & 581 of 2017

(Applns. for leave to appeal & condonation of delay)

The matter is adjourned to <u>17.10.2017</u> to enable the appellant to file affidavit of service.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt